

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

Appeal No - 784/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, Ward 26 (4)

....Applicant

Vs.

ROC (M/s Vision HR Services Pvt Ltd)

....Respondent

SECTION

Under Section 252

Order delivered on 23.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Ms. Bhawna Singh Adv.

For the Respondent

: Mrs. Sweety Khattar Kumar, Ld. ARoC

ORDER

Learned Counsel for the Income Tax has put in appearance and states that notice has been served on the respondent and affidavit of service is to be filed within 10 days. Let the same be filed. Learned AROC has put in appearance. To come up on 12.11.2019

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)